please. I have said that you can give fresh notices...

## (Interruptions)

MR. SPEAKER: Not the Adjournment Motion. Suppose you give notice under rule 193, that can be considered...

## (Interruptions)

MR. SPEAKER: I am not referring to the Adjournment Motion. I have rejected the Adjournment Motion.

PROF. SAIF-UD-DIN SOZ: But you never informed me. I cannot be informed like this.

MR. SPEAKER: That is my final ruling. Yes, Mr. Prime Minister...

## (Interruptions)

MR. SPEAKER: Let us hear the Prime Minister, Mr. Sharma. I am not permitting you...

## (Interruptions)

MR. SPEAKER: Mr. Sharma please sit down. I am not permitting you. Please take your seat.

13.34 hrs.

### STATEMENT BY PRIME MINISTER

#### Recent Development in Harvana

[English]

THE PRIME MINISTER (SHRI VISH-WANATH PRATAP SINGH): Sir, yesterday the issue of Meham was raised. The Leader of the Opposition here, on the floor of the House, asked the Government decision to be pronounced here and now. Those were the words in which he asked me. I had then said that I would take up the matter in the

Cabinet and then come to the House again today. It is my bounden duty to come back to the House and to report. Sir. may I share with the House that the President of the Janata Dal, Shri Bommai, requested the Chief Minister of Haryana, Shri Om Prakash Chautala, that in view of the recent developments, he should step down from the office of the Chief Minister, to maintain the dignity of this office and to uphold the values of democracy to which Janata Dal is committed. The Chief Minister of Harvana told him that as a disciplined member of the Party, he would abide by the advice of the President of the Party and would immediately step down from the office. I have been further informed that Shri Bommai has received the resignation of Shri Chautala and he is forwarding it to the Governor of Haryana. I have been further informed that the meeting of the Janata Dal Party, Haryana, is being held tomorrow to elect a new leader and there will be a new Government in Harvanatomorrow, The Chief Minister of Harvana, Shri Chautala and the Janata Dal in the highest traditions of public life and in spite of the majority being there, in spite of the fact that they have been elected and could contunue confidently for five years, but to uphold the democratic traditions the Chief Minister of Harvana has submitted his resignation and I think we should thank him. (Interruptions) So, Sir, the appeal of the President of the Janata Dal, Shri Bommai, he has responded fully. (Interruptions)

MR. SPEAKER: Mr. Sathe, the Prime Minister is not yielding.

## (Interruptions)

SHRI VISHWANATH PRATAP SINGH: Mr. Sathe, I know your enthusiasm. Just hold it till it is put to use. I know it will be put to good use; thught it may not be presently, but it will be. The point is that so far as any action, etc. is concerned, the enquiry of a Supreme Court Judge is there and all enquiries have been ordered and we have moved. So far as any as action is concerned, of course, it is under scrutiny. (Interruptions)

The issue was a political and a moral

# (Interruptions)\*

MR. SPEAKER: Please do not make any shouting here. Please take your seats. Mr. Sathe, take your seat.

## (Interruptions)\*

MR. SPEAKER: The House stands adjourned for Lunch to meet at 2.50 p.m.

13.49 hrs.

The Lok Sabha then adjourned for Lunch till fifty minutes past Forteen of the clock.

The Lok Sabha re-assembled after Lunch at filty one minutes past Fourteen of the Clock

[MR. DEPUTY-SPEAKER in the Chair].

SHRI JANARDHANA POOJARY (Mangalore): I am on a point of order.

MR. DEPUTY-SPEAKER: I hear your point of order.

SHRI JANARDHANA POOJARY: The House was adjourned abruptly before Lunch. Before that some hon. Members from the Treasury Benches had charged and stated that hon. Leader of the opposition, Shri Rajiv Gandhi is a '...' in the morning session, (Interruptions)

Sir, it must be expunged.

MR. DEPUTY-SPEAKER: I really do not know whether it is in the record. If it is in the record, it will be expunged.

SHRIP. CHIDAMBARAM (Sivaganga): I have just come from Ram Manohar Lohia Hospital. An hon. Member of this House, Mr. Ramesh Chennithala, President, Indian Youth Congress and four other Youth Congress workers were badly beaten up by the

Delhi Police this morning. I saw Mr. Ramesh Chennithala lying on the x-ray table. The x-ray technician or the doctor told me, they are taking x-ray of his skull, chest, pelvis, and his legs. Four other Congress workers including Talvinder were badly beaten up. They had been beaten up on back, on the legs, on the arms, on the skull. Everybody is now on drips.

All this is because, they were staging a peaceful demonstration. (Interruptions). Do not take it lightly. It is most condemnable. This shows the fascist character of the Government. Sir, in the initial days of the Government, peaceful demonstration was allowed. People were demonstrating and police were coming and handling the demonstrators. But now it has taken a very bad turn. This means, the Government, the tottering Government, the Government which has no confidence in itself, has instructed the police to beat up Youth Congress workers, to beat up Congress workers. I must lodge my strongest protest for this incident. An hon. Member is beaten up so badly that his skull, his chest, his pelvis, his legs are to be xrayed. I think, it is a must shameful thing. The Home Minister or the Minister of State for Home must come and make a statement. I want to name the two officers-Mr. Ajay Kumar and Mr. Siddique. They were the two ACPs. Mr.Siddique was provoking Mr. Ajay Kumar. I am telling you. I name these two officers. The boys have named these two officers. These two officers have launched an unprovoked lathi-charge on peaceful demonstrators. I condemn this and I ask the Home Minister to take notice. Lask the Home Minister to make a statement. A Member of Parliament is involved.

# [Translation]

SHRI MADAN LAL KHURANA: The same ACP had lathi-charged Shri Atal Behari Vajpayee. [English]

SHRIB. SHANKARANAND (Chikkodi): It may happen to you. (Interruptions)